

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/579(CHE)/2017
NAME OF THE PETITIONER(S) : Premier Place Fabrications Co
NAME OF THE RESPONDENTS : Sri Mookambigai Constructions India Pvt
Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. Kumanan for the Petitioner.

None for the Respondent.

Ld. Counsel for the Petitioner seeks and is granted four weeks time to make submissions on the maintainability of the petition stating that the matter that is writ petition W.P. 30385 of 2017 is coming up for hearing very shortly. In that writ petition, a stay has been granted against the order of MSME Council which is the subject matter in the present case.

At request, list the petition for hearing on **03.09.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)